

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 15

C.P.(IB)338/MB/2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES: **Troitech Business Solutions LLP**

V/s

B2X Service Solutions India Pvt Ltd

Appearance (via video-conference):

For the Applicant : Adv.Rajesh Khandelwal a/w Adv.Rohit Patil
and Adv.Kanksha Vyas

For the Respondent : None Present

Section 7 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on **12.12.2022**.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash